GOVERNMENT BUILDINGS UNDER UNAUTHORIS-ED OCCUPATION

Written Answers

- 111. SHRI M. VALIULLA: Will the Minister for Works. Housing Supply be pleased to state:
- (a) the number of Governmentowned buildings under unauthorised occupation at the end of 1951-52 and 1952-53 and at present in Delhi; and
- (b) the total amount of arrears of house rent due to Government from unauthorised occupants?

THE MINISTER FOR WORKS, HOUS-ING AND SUPPLY (SARDAR SWARAN SINGH):

- (a) At the end of 1951-52 679 At the end of 1952-53 270 On 1-8-53 281
- (b) Rs. 1.33.074.

CENTRAL GOVERNMENT GRANTS TO STATES FOR MAINTENANCE ALLOWANCES

- 112. SHRI M. VALIULLA: Will the Minister for Rehabilitation be pleased to state:
- (a) the amounts so far sanctioned by the Central Government to the various State Governments for giving maintenance allowances to displaced widows and old and infirm persons and dates on which these amounts were sanctioned (figures may be supplied State-wise);
- (b) whether Government have received any complaints to the effect that the State Governments are not regularly paying these allowances; and
- (c) if the answer to part (b) above be in the affirmative the number of such complaints received from each State; and what action Government have taken in the matter?

THE DEPUTY MINISTER FOR RE-HABILITATION (SHRI J. K. BHONSLE): (a) statement giving the information asked for is being laid on the Table of of the Council.

(b) Yes.

number complaints (c) The of received so far since the scheme was sanctioned in 1950 is not readily of this available and the collection information will involve labour which will not be commensurate with the results to be achieved.

The amount required for payment of the allowance is remitted by the Custodian General of Evacuee Property, New Delhi, to disbursing officers in the various States every month. Steps have been taken to ensure that remittances are made by that officer in time every month so that the payment is made to the grantees regularly on due dates.

Statement

Name of Stale

15. Ajmer

16. Bhopal

18. Kutch

10. Sikkim

21. Delhi

Himachal Pradesh

19. Madhya Pradesh

Amounts remitted

to disbursing officers in the

States

| | | | | | _ |
|-----|--------------|------|-----------|-----|----|
| | | | Rs. | A. | P. |
| | Assam . | | 1,352 | 0 | 0 |
| 2. | Bihar | | 11,794 | О | 0 |
| | Bombay | | 15,05,766 | 0 | 0 |
| 4. | Madhya Pra | desh | 1,68,616 | 0 | 0 |
| | Madras | | 15,737 | Ö | 0 |
| 6. | Punjab | | 12,46,946 | 8 | 0 |
| 7• | Uttar Prades | h | 18,68,253 | 13 | 0 |
| | West Bengal | | 11,310 | ō | 0 |
| | Hyderabad | | 3,900 | 0 | 0 |
| IO. | Madhya Bha | rat | 2,83,785 | 0 | 0 |
| II. | Mysore | | 54,485 | 0 | 0 |
| | PEPSU | | 71,741 | 8 | 0 |
| | Rajasthan | | 4,29,156 | 0 | 0 |
| 14. | Saurashtra | | 1,77,284 | . 0 | 0 |

TOTAL 105,26,767 13 0

3,13,393

26,039

11,940

15,945

24,189

42,85,000

135

0

0

0 0

0 0

o O

a O

o 0

The amounts are remitted monthly to disbursing officers in various States on different dates extending over a period of about a week.

MERCANTILE SHIPS BUILT AT HINDUSTAN SHIPYARD

- 113. SHRI M. VALIULLA: Will the Minister for Production be pleased to state:
- (a) whether any mercantile ships are being built by the Hindustan Shipyard at Visakhapatnam;